

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-304**  
IB-2414/ND/2019

**IN THE MATTER OF:**

M/s Argus Global Logistics Pvt Ltd.

Vs

M/s Stockflow Express Pvt Ltd.

...Applicant

...Respondent

**SECTION**

Under Section 9 of IBC, 2016

Order delivered on 19.11.2019

**CORAM:**

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)


**PRESENT:**

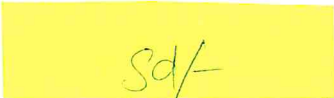
For the Applicant : Adv. Sowmya Saikumar

For the Respondent :

**ORDER**

Arguments Heard. Reserved for Orders.

  
(SUMITA PURKAYASTHA)  
MEMBER (T)

  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

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